

filling the posts of Chairman, besides retired Railway officers, nominations received from various quarters are also taken into account for forming the panel since ex-Members of Parliament, Educationists, Eminent Lawyers etc. are included in the field of choice, as per the Recruitment Rules.

(e) Appointment to the posts of Chairman and Member Secretaries, Railway Service Commissions is based on selection by the Union Public Service Commission from a panel of eligible candidates who satisfy the norms as per the Recruitment Rules. No quota is specifically reserved but candidates belonging to Scheduled Castes/Scheduled Tribes and minority communities are included in the panels, whenever available. At present, out of 14 posts of Chairman and Member Secretaries, 2 are vacant. Of the remaining 12 posts, 7 are held by persons belonging to Scheduled Castes/Scheduled Tribes and 1 by a person from minority community.

(f) A statement is attached Statement II laid on the Table of the House. [Placed in Library. See No. LT-486/80].

Demands of striking Students of AIIMS

297. SHRI FAROOQ ABDULLAH: Will the Minister of HEALTH be pleased to state:

(a) whether the resident doctors of the All India Institute of Medical Sciences, New Delhi went on a token strike on the 15th February, 1980 in support of the striking students of the Institute who have been on strike since 30th January, 1980;

(b) if so, what are their main demands;

(c) whether Government have looked into the demands of the striking students;

(d) whether Government have decided to reconsider their demands; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The main demands of the students were as under:

(i) Reduction in the period of internship posting in the community (rural centres) from six months to three months.

(ii) Doing away with the practice of assessment in Community Medicine-Part I (Humanities) Course.

(iii) Doing away with the Human Biology Course which is commencing from August, 1980.

(iv) Demand for adequate provision of laboratory facilities and hostel accommodation.

(c) to (e). The demands of the students have been considered by the All India Institute of Medical Sciences, which is an autonomous, statutory body. The strike was called off with effect from the 16th February, 1980 in terms of a settlement reached between the students and the Staff Council, AIIMS.

Plot allotted to DTC

298. SHRI DHARAM DASS SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that plot No. C-119 measuring about 3600 sq. yds. situated in Naraina Industrial Area Phase-I, New Delhi has been allotted by the Delhi Development Authority to the Delhi Transport Corporation;

(b) if so, when the plot was allotted;

(c) the reasons for which the DTC has not taken the possession of the plot so far; and

(d) when the possession of the plot will be taken by the Delhi Transport Corporation?